

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1461**

TO BE ANSWERED ON THE 07TH DECEMBER, 2021/ AGRAHAYANA 16, 1943 (SAKA)

CYCLONE GULAB

1461. SHRI NITESH GANGA DEB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cyclone Gulab has caused heavy damage to infrastructure, property and livestocks in the affected States;

(b) if so, the details thereof;

(c) whether the Central Government has allocated funds to affected States for restoration of infrastructure; and

(d) if so, , the details of assistance provided, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): As per the information received from the affected State Governments, the details of reported damages caused by Cyclone Gulab are given as under:-

State/ UT	Human lives lost	House/ huts damaged	Livestock lost	Crop area affected
Andhra Pradesh	09	1909	116	13990 ha.
Odisha	--	751	01	198 ha.

The primary responsibility for disaster management rests with the State Governments. The State Governments provide financial relief to the affected people in the wake of notified disasters, from the State Disaster Response Fund

(SDRF) already placed at their disposal. However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The Central Government has released, in advance, its share of Rs. 895.20 crore to the Government of Andhra Pradesh and Rs. 1283.20 crore to the Government of Odisha for the State Disaster Response Fund (SDRF), during the financial year 2021-22.
